**DECEMBER 22, 1993** 

Business Advisory 684 Committee Report

13.09 Hrs.

13.10 hrs.

# STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

#### Third Report and Minutes

[English]

SHRI RAM KAPSE (Thane): I beg to present the Third Report (Hindi and English versions) of the Standing Committee on Food, Civil Supplies & Public Distribution on Annual Report of the Ministry of Civil Supplies, Consumer Affairs & Public Distribution (1992-93) and the Minutes of the sittings of the Committee relating thereto.

13.09 1/2 hrs.

STANDING COMMITTEE ON SCIENCE & TECHNOLOGY.

### **ENVIRONMENT & FORESTS**

## Fifth Reported

[English]

SHRIE.AHAMED (Manjeri): I beg to lay on the Table a copy (Hindi and English versions) of the Fifth Report of the Department-Related Parliamentary Standing Committee on Science & Technology, Environment & Forests on the Annual Report of the Department of Biotechnology for the year 1992-93.

**BUSINESS ADVISORY COMMITTEE** 

### **Thirty Sixth Report**

[English]

THE MINISTER OF WATER RE-SOURCES AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): I beg to move:

> "That this House do agree with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 21st December, 1993."

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir, how can the report be accepted like this? You gave an indication that a decision will be taken after discussion. Therefore, please keep it pending.

[English]

Mr. Speaker: We will take it up later.

[Translation]

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, a matter has been pending for quite some time. A Delimitation Bill was introduced in the House by the Government and it was later referred to the Select Committee. The Select Committee has already submitted its report. Only after the said Bill is passed Delimitation Commission can be set up. If the Government accepts the suggestion of the Opposition to have the sittings of the House on 27, 28 and 29th then